As on 01-04-2011, works were in progress for about 15,600 km length under National Highways Development Project (NHDP), Special Programme for development of roads in Left Wing Extremism (LWE) affected areas and Special Accelerated Road Development Programme in North East (SARDP-NE) including Arunachal Pradesh package. It is being targeted to award works in a total length of about 11,050 km and complete works in about 3,570 km under these programmes during the current year. With this, it is being targeted to have works in progress in about 23,080 km length as on 01-04-2012. With an average construction period of about three years, it is expected that target of constructing 20 km roads per day may be achieved.

Factors causing accidents

410. SHRI T.M. SELVAGANAPATHI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that Government has undertaken a survey to identify factors causing accidents;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that Government had asked the NHAI and the Indian Roads Congress to design roads on the basis of a region specific survey; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) and (b) Ministry of Road Transport and Highways collects data on road accidents from all States/UTs in a format developed as per the Asia Pacific Road Accident Database (APRAD) project of United Nations Economic and Social Commission for Asia Pacific (UNESCAP). These data are analyzed and an annual publication titled "Road Accidents in India" is released every year by the Transport Research Wing of Ministry of Road Transport and Highways. The latest issue of the publication for the year 2009 was released in April 2011. The report contains data on road accidents and related parameters, including factors causing road accidents, for all States/UTs.

The analysis of road accident data received from States/UTs reveals that drivers' fault is the single most important factor responsible for accidents, fatalities and injuries (78.5%). Some of the other factors responsible for road accidents are as under:

Fault of pedestrian 2.2%

Fault of cyclist 1.2%

Defect in road conditions	1.3%
Defect in condition of motor vehicle	1.8%
Weather condition	0.8%

(c) and (d) NHAI follows Indian Road Congress specifications in the design of highways. Traffic study is carried out by the consultant at the time of preparation of feasibility report /DPR. The consultant proposes a variety of measures like improvement of junctions, provision of underpass/over bridges, pedestrian crossings etc. from the safety perspective. Also, region specific requirements are provided in Indian Roads Congress (IRC) codes. The geometric design of highways factors in variations in terrain, material, traffic, etc. Functions of IRC include preparation of Standards, Codes of practice and guidelines for the planning, design, construction, operation and maintenance of roads and bridges in the country. IRC is not involved in actual designing of specific roads.

Upgradation of National Highways

 \dagger 411. MISS ANUSUIYA UIKEY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of proposals received under plan and non plan during the current financial year, for the upgradation of national highways;
- (b) the number of proposals from Madhya Pradesh and other States sanctioned by Central Government for upgradation of National Highways, and the details thereof; and
- (c) whether Government would consider sanctioning pending highway upgradation proposals from Madhya Pradesh during the next financial budget?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) to (c) The State-wise details of number of proposals received under Plan and Non Plan to be taken up through budgetary resources and sanctioned during the current financial year for the upgradation of National Highways (NHs) including those in the State of Madhya Pradesh are given in Statement (See below). The proposals furnished by respective State Governments including those in the State of Madhya Pradesh are sanctioned based on conformance to Ministry's circular/standard guidelines, traffic intensity and inter-se priority of works, subject to overall availability of funds. No proposal from the State of Madhya Pradesh is pending.